Unstarred Ouestions

as per the Standard Bidding Document. Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate maintenance account. On expiry of five year post construction maintenance, PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5 year maintenance including renewal as per cycle, from time to time. Regional Review Meetings (RRMs) are conducted with the nodal departments of the State Governments, at regular intervals as a measure to monitor the progress and for effective implementation of PMGSY scheme in the States. Also, Area Officer visits are organized by the Ministry for physical inspection and verification of all the programmes run by Department of Rural Development including PMGSY. The NQMs also inspect the road works which are under maintenance period during their visits from time-to-time.

(d) As per Programme Guidelines, States are responsible for execution and ensuring the quality of road works under Pradhan Mantri Gram Sadak Yojana. The respective State Governments take appropriate action against agencies not performing maintenance works as per the provisions of the Standard Bidding Documents (SBD). State-wise detail of action taken against the contractors in specific cases is not maintained Centrally at the level of the Ministry.

Delay in PMGSY projects

- 2433. SHRI M. P. VEERENDRA KUMAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether the completion of several road projects sanctioned under the Pradhan Mantri Gram Sadak Yojana (PMGSY) have been delayed;
 - (b) if so, the reasons therefor;
- (c) the steps being taken by Government for completion of the projects in a time bound manner project-wise; and
 - (d) the status of road projects sanctioned in Kerala under PMGSY, project-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (c) 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of the Central Government to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. As per PMGSY programme guidelines, execution of PMGSY projects is the responsibility of the State Governments through State Rural Roads Development Agency (SRRDA) at the State level and Programme Implementation Units (PIUs) at the district level. The reasons for delay in implementation of PMGSY works, as reported by the States, include:-

- (i) Inadequate capacity of the Programme Implementation Units (PIUs).
- (ii) Non availability of construction materials such as cement, steel, bitumen, machinery, etc., at the local level.
- (iii) Inadequate contracting capacity.
- (iv) Non-availability of forest clearance.
- (v) Law and order problem in some parts of the States.
- (vi) Geographically difficult terrain.
- (vii) Non-response from contractors, particularly in Left Wing Extremist (LWE) Areas.

The Ministry of Rural Development has taken the following major steps to improve the pace of the implementation of PMGSY works in the States:-

- Central Public Sector Undertakings (PSUs) have been engaged in States like Bihar, Jharkhand, Tripura, Odisha, and West Bengal to augment execution capacity.
- (ii) Bidding document provisions have been rationalized.
- (iii) Training imparted to Field Engineers and contractors as well as their staff for capacity building on a regular basis.
- (iv) Regular Review at Regional level/State level.
- (d) Under PMGSY, 1,431 road works for constructing/upgrading 3,357.94 km. road length with a total cost of ₹ 1,519.64 crore have been sanctioned to Kerala. Central share to the tune of ₹ 1,046.44 crore has been released to the State. The State has reported that 1,114 road works have been completed by constructing/upgrading 2,575.83 km. road length and expenditure of ₹ 1,200.22 crore has been incurred by the State as on 30.6.2016.

Deendayal Upadhyaya Grameen Kaushalya Yojana

- 2434. SHRI N. GOKULAKRISHNAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether the Deendayal Upadhyaya Grameen Kaushalya Yojana is a placement-linked scheme;
- (b) if so, how many skilled rural youth were provided employment under the above scheme, so far, State-wise; and
 - (c) whether all the recruits are getting a minimum salary of ₹ 6,000 per month?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) Deen Dayal Upadhyaya Grameen Kaushalya Yojana